

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF DECEMBER, 2025

(B) COMMERCIAL DIVISION	PENDENCY AS ON 01.12.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.12.25	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
CIVIL SUITS (COMM)	4152	161	118	4195	940	19
ORIGINAL MISC. PET. (I) (COMM)	274	49	57	266	322	8
ORIGINAL MISC. PET. (T) (COMM)	38	15	7	46	18	2
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	17	3	1	19	1	2
ORIGINAL MISC. PET. (COMM)	2516	56	15	2557	1590	18
ORIGINAL MISC. PET. (ENF.) (COMM)	1006	28	19	1015	834	16
ORIGINAL MISC. PET. (EFA) (COMM)	44	0	0	44		
ARBITRATION APPEAL (COMM)	61	5	6	60	59	3
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	44	109	121	32	16	1
COUNTER CLAIMS (COMM)	175	0	2	173	2888	
CIVIL SUITS (COMM) (INFRA)	1	0	0	1		
CIVIL ORIGINAL (COMM-IPD-TM)	1016	22	37	1001	1164	15
CIVIL ORIGINAL (COMM-IPD-CR)	177	13	3	187	332	5
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-PAT)	190	1	11	180	736	10
CIVIL APPEAL (COMM-IPD-PV)	1	0	0	1		
CIVIL APPEAL (COMM-IPD-TM)	138	4	6	136	432	9
CIVIL APPEAL (COMM-IPD-CR)	14	0	0	14		
CIVIL ORIGINAL (COMM-IPD-PAT)	53	2	0	55		

CASE CLEARANCE RATE OF COMMERCIAL CASES FOR THE MONTH OF DECEMBER, 2025

DIVISION	TOTAL NUMBER OF CASES INSTITUTED	TOTAL NUMBER OF CASES DISPOSED OF	CASE CLEARANCE RATE (CCR)
COMMERCIAL DIVISION	468	403	86.11%

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.